

I am a candidate

208

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to सासाराम (name of the House)

From 208 सासाराम Constituency (Name of the Constituency)

I जवाहर प्रसाद son/daughter/wife of स्व. अश्विनी महतो
aged 62 years, resident of कोटा रोनी, सासाराम (mention full postal address), a candidate at the above
election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by भारतीय जनता पार्टी (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>जवाहर प्रसाद</u>	<u>BLLPP4640M</u>	<u>2011-12</u>	<u>3,89,000/-</u>
2.	Spouse <u>निर्मला देवी</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
3.	Dependent 1 <u>शिवाजी</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2 <u>संतोष कुमार</u>	<u>BESPK0575D</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3 <u>राधा प्रताप</u>	<u>BRXPP9530M</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>केस नं० ५१०/८९ समाप्त हो गया है</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>पंचायत उपर जिम्मा एवं संपत्ति मामला, सासाराम, केस नं० ५१०/८९, १६-१-२००६ (समाप्त हो गया)</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	<u>केस नं० ५१०/८९ समाप्त हो गया है</u>
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	<u>केस नं० ५१०/८९ - खारीफ हो गया है</u>

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Punishment Imposed:

NIL

(5) That I give herein below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	जवाहर प्रकाश 15,000 = ₹	श्रीमती निर्मला देवी 3000 = ₹	शिव जी (पुत्र) 2500 = ₹	संतोष कुमार (पुत्र) 5000 = ₹	राणा प्रकाश (पुत्र) 3000 = ₹
(ii)	Details of Deposits in Bank/ accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI सावरगांव (उत्तर) A/c No- 11134070576 रक्षक राशि - 80576 SBI पटना (एचएचएस) खाता नं- 10839465095 रक्षक राशि - 61529039 कोचरा में सहकारी संस्था में खाता नं- 731510109434 रक्षक राशि - 62654 = ₹ F.D. कोचरा में सहकारी संस्था में 50000	SBI सावरगांव (उत्तर) A/c No- 11133952980 रक्षक राशि - 6115 = ₹	S.B.I. Patna A/c No- 7272948 रक्षक राशि - 10,492 = ₹	S.B.I. Patna A/c No- 46061011000 रक्षक राशि - 4400 = ₹	S.B.I. Patna A/c No- 75893090 रक्षक राशि - 8,85,468 = ₹
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	रिलायंस लाइफ A/c No- 19,000 = ₹	L.G.C., Sabarn A/c No- 30,000 = ₹ (Singular)
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	मा. श्री जी 40 दिव आयुर्विमान (एचएचएस) A/c No- 517202783 A/c No- 50,000 = ₹	L.G.C., Sabarn (एचएचएस) 30,000 = ₹	इसरो में विद्युत का मा. श्री के. राम समाप्त है	विद्युत लाइफ, ईए A/c No- 7872 = ₹ 21/12/2010
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	के.के.रो.डी. गाडी (भारत) एडमिन भा.के.के.सी.सी. (मि.के.के.सी.सी.) रक्षक राशि - 10000	NIL	NIL	NIL	दिली मोटरकार N/A 25/11/2013
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	के.के.रो.डी. BR-24E 0531 3/5,420/11-10-06	NIL	NIL	BR-24H 4305 (फ्लोड) 47000 11-12-2009	N/A रक्षक राशि रक्षक राशि - 20000
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	मो.डी.सी. 4 टुक मि.डी. - 16200 = ₹	मो.डी. - 24 टुक मि.डी. - 64800 = ₹ मो.डी. - 500 टुक मि.डी. - 20,000 = ₹	मो.डी. - 10 टुक मि.डी. - 27000 = ₹	मो.डी. - 72 टुक मि.डी. - 20000 = ₹	NIL

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(v)	Any other assets such as value of Claims/Interest	NIL	NIL	NIL	NIL	NIL
(ix)	Gross Total value	1620000	9480000	2700000	2025000	NIL

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(iii)	Commercial Buildings (including apartments) Location(s) Survey number(s) Built up Area (Total measurement in sq. ft.)					

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	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments, - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value				
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

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श्री विरोध

	Any other liability								
	Grand total of liabilities								
(ii)	Government Dues:								
	Dues to departments dealing with government accommodation								
	Dues to departments dealing with supply of water								
	Dues to departments dealing with supply of electricity								
	Dues to departments dealing with supply of telephones/mobiles								
	Dues to departments dealing with government transport (including aircrafts and helicopters)								
	Income Tax Dues								
	Wealth Tax Dues								
	Service Tax Dues								
	Municipal /Property Tax Dues								
	Sales Tax Dues								
	Any other dues								
	Grand total of all Govt. dues								

(7) Details of profession or occupation:

a. Self.....

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. जवाहर प्रसाद
2.	Full postal address	मो० कोट रोड, नुमा - सासाराम (बिहार)
3.	Number and Name of the constituency and state	208 सासाराम
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	भारतीय जनता पार्टी
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	Nil

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संवि० सं०

(c) Total number of Pending cases where the court (s) have taken cognizance: **केस नं० ५९०/८९ जल सभापतिगणेश**

PART of _____ Year for which last Income Tax Return filed: **2011-12** Total Income: **300,000/-**

(a) Candidate **गणेश प्रसाद - B.J PP464cm** **NIL** **NIL** **NIL**

(b) Spouse: **NIL** **NIL** **NIL**

(c) Dependents **श्रीमती सुम (पुत्र) B.E.P.K.S.750** **NIL** **NIL**

6. Details of Assets and Liabilities in rupees

Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A. Moveable Asset (Total value)	3,58,520/-	59,115/-	42,992/-	71,872/-	8,96,340/-
B. Immovable Asset	20129 416,200/-	94,800/-	27,000/-	20,250/-	NIL
(i) Purchase Price and Development Cost of Immovable Property (Total Value)	22,500/-	12,10,500/-	2,79,000/-	2,33,000/-	18,40,000/-
(ii) Approximate Current Market Price of Asset (Total Value)	1,02,000/-	4,12,500/-	4,80,000/-	5,00,000/-	3,75,000/-
7. Liabilities					
(i) Government dues (Total)	NIL	NIL	NIL	NIL	NIL
(ii) Loans from Bank, Financial Institutions and others (Total)	NIL	NIL	NIL	NIL	NIL
8. Highest educational qualification:	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed)				

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 6 and 7 above.

Verified at _____ this the _____ day of _____, 2011.

DEPONENT

गणेश प्रसाद
अति ०३/०

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

7
गोपनीय

Description का क्रम - IV का विवरण निम्ने दिया जा रहा है।

इसके पॉलिमी विवरण:-

- ① Sri Ram Insurance Policy - Policy - 6995 - W
द. 28/07/2011
- ② L.G.C, Sasaram - Policy - 15767 - W
- ③ L.G.C Sasaram Policy (Single) - 39,000 - W
52762 - W

टोल - काफ़ी दूर सड़क से कातर
रास्ता था।

नवाहरपुरवा
सं. वि० सं०

Agriculture land

ie ,Add	Khata no.	Plot no.	dis mil	Moujja	value	पतिगत मिसल 52,000-4
जवाहर चलाउ 5/6 (50033) मिला मोठ कोठा येळी, भागा+मोठ (मोठ) (मोठ) जिला-रंगनाथ-821115	109	1211	64, 810 10 पुर	अमरापुस	5000-4 16/5/2004	50000-4
11 11	58	187	25 810	मलाग	1750-4 4/12/2001	52000-4
येला -			284, 810 10 पुर		2,500-4	102000-4

गोवाहरी विला
संवि० सं०

Agriculture land

Add	Khata no.	Plot no.	dis mil	Moujja	value	પાલખા મુલ્ય
સીતા ગિરીલા કેવી ખાખવાદર પસાર કોટડા રોડ, પો.ખાખવા-સાધારણ ગિળા - રીદવાન-821115	56	361	1૯૬૬ ૭7૬૦	ગડોલરા	9000= ૪ 24/8/1993	59,000= ૪
" "	133	385	૦૫5૬૦	ગડોલરા	9000= ૪ 24/1/1992	39,000= ૪
" "	168	1226	૦.3૬૦	અમલપુર	5000= ૪ 8/3/1994	15,000= ૪
" "	109	1264	૦.185૬૦	"	19000= ૪ 5/7/1994	509,000= ૪
" "	440	1458	૦.15૬૦	"	2000= ૪ 5/9/1994	18,000= ૪
" "	004	148	૦.205૬૦	રજોલર	16000= ૪ 21/8/1995	5,00,000= ૪
" "	20	186	૦4૬૬૦	કોરવનુભરામ	46500= ૪ 12/10/1996	100,000
" "	શેવેલ્લા 2 770	—	૦.3૬૪ 10૬૪૬૦	કોટારોલી	8000= ૪ 8/1/1998	5,00,000
" "	શેવેલ્લા 2 770	—	૦.3૬૪ 10૬૪૬૦	"	6000= ૪ 1/8/1998	5,00,000= ૪
" "	67	220	૦6૬૬૦	કમ્પુર	11000= ૪ 16/7/2002	100,000= ૪

રોડીડી ગાંડી મુલ્ય - ૧૬ લાક્ષ લક્ષી સદ્દાર ટોટલ -
પૈચ સો માત્ર)

131,500= ૪ 25,83,000=

વત્રગાંધી મુલ્ય - પચીસ લાક્ષ ત્રીસ સો સદ્દાર માત્ર ।

P. T. O.

ગાંધી પુલ્કાપ
સંચાલક

Agriculture land

Add	Khata no.	Plot no.	dis mil	Moujja	value	वर्तमान मूल्य
निर्मला देवी W/O श्री जवाहर प्रसाद मो० कोठा रोली, सावारा जिला - रोहतास - 821115	67	220	1 कठ	कंचनपुर	2600 = रु 26/4/2004	50,000 = रु
" "	78	383	9 कठ	गडोखरा	11,000 = रु 11/8/2007	200,000 = रु
" "	293	235	0.52 ही०	दरिजाँव	1,12,000 = रु 5/8/2008	200,000 = रु
" "	67	220	0.31 ही०	कंचनपुर	115,000 = रु 7/8/2008	2,50,000 = रु
" "	67	220	2 कठ	" "	23000 = रु 27/12/2009	50,000 = रु
" "	164	334	4 ही०	लाजलगाँव	792,000 = रु 19/8/2011	7,92,000 = रु
				BF —	10,79,000 = रु 13,1,500 = रु 12,10,500 = रु	15,42,000 = रु 25,03,000 = रु 41,25,000 = रु

टोकरा → खरीदी गई मूल्य - 12 लाख दस हजार पंच सौ रूपया।

टोकरा → वर्तमान मूल्य - 41 लाख तीस लाख पचीस हजार रूपया मात्र

गोदाहर प्रसाद
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Agriculture land

[illegible]

2020 - खरीदी गई मूल्य - 270,000 रु (दो लाख सतर हजार रुपये मात्र)

25.11 - वर्तमान मूल्य - 4,80,000/- (चार लाख आठ सौ हजार रुपये मात्र)

गोवा एड प्रेषण
अ. वि. सं.

Agriculture land

[illegible]

ટોટલ - ૨૫૨૧૩૧૬ મૂલ્ય - ૧૦ લાખ તેજીસ દર્જા (રૂપયે માત્ર)

येरल - पत्रमाळ मूल्य - पॉन्च लाख रुपये मात्र ।

गवाह प्रतीत
सं वि० सं०

Agriculture land

Name ,Add	Khata no.	Plot no.	dis mil	Moujja	value	વર્તમાન મૂલ્ય
રાજા પ્રતાપ ડા/શ્રી જવાહરપ્રસાદ મોઠ કોઠા યોજી, સાલારામ જિલ્લો - રોહતાસ - 821115	20	186	0.450	ભારતીય સરકાર	144000 = 40 15/11/1996	1250002 = 40
" "	293	235	0.4150	કેરિગોળ	140,000 = 40 30/11/2007	250,000 = 40
				કોટલ	184,000 = 40	375,000 = 40

કોટલ સ્વરીડી ગડી મૂલ્ય - એક લાખ ચૌરાસી હજાર રૂપયે મળે

કોટલ વર્તમાન મૂલ્ય - ત્રીસ લાખ પચાસ હજાર રૂપયે મળે

ગોવિંદ પ્રસાદ
સં/સિ/સં